

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP 119 of 2016 (CP 23 of 2015)

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company: Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section: 397-398 of the Companies Act, 2013

ORDER

Learned Counsel Mr. Sudhir Mehta appeared for Petitioner.

Learned Counsel Mr. Ritesh appeared for Respondent no.2. Learned PCS Mr. Kunajal Dalal appeared for Respondent no.4.

We direct parties to file shore notes with page number.

Matter to appear for further consideration on 19.07.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**
Dated this the 1st day of June, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**